GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

STARRED QUESTION NO:397 ANSWERED ON:19.12.2014 . MODIFIED INDUSTRIAL INFRASTRUCTUREUPGRADATION SCHEME Dhurve Smt. Jyoti

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether a number of projectproposals under the Modified IndustrialInfrastructure Upgradation Scheme(MIIUS) from various States fordevelopment of industrial clusters are pending with the Government;
- (b) if so, the details of proposals submitted and accorded clearance, theperiod and reasons of their pendency, State/UT-wise; and
- (c) the steps taken by the Governmentto clear these on priority basis along withthe time by which these are likely to becleared?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARED QUESTION NO. 397 FOR ANSWER ON 19.12.2014

- (a): Only one project proposal relating to Hosur Engineering Cluster received from State Industries Promotion Corporation of Tamil Nadu Ltd.(SIPCOT), a Government of Tamil Nadu Undertaking after the prescribed date for submission of proposal under 'Modified Industrial Infrastructure Upgradation Scheme (MIIUS)' is pending. This proposal will be considered in the next 'Apex Committee' meeting when convened.
- (b): The details of proposals received under MIIUS is enclosed at Annexure-I and the details of project proposals accorded 'in-principle' approval is mentioned at Annexure-II.

The project proposal from SIPCOT was submitted in Department of Industrial Policy & Promotion (DIPP) on 11.02.2014. In the first meeting of 'Apex Committee' only those proposals were considered which were received on or before 31.01.2014 (last date prescribed for receipt of application).

(c): The proposal of SIPCOT has been evaluated by Project Management Agency (PMA) engaged by DIPP and it will be considered in the next 'Apex Committee'Meeting alongwith the proposals which have been accorded 'in- principle' approval for their 'final approval'.